

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 5140-5142/2023

(Arising out of impugned final judgment and order dated 20-01-2023 in WA No. 2093/2018 20-01-2023 in WP No. 3076/2019 20-01-2023 in WP No. 3084/2019 passed by the High Court of Judicature at Madras)

STATE OF TAMIL NADU

Petitioner(s)

VERSUS

JAYAVILAS TABACCO TRADERS LLP & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.40163/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.40165/2023-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 3953-3955/2023 (XII)

(FOR ADMISSION and I.R. and IA No.39588/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.39590/2023-EXEMPTION FROM FILING O.T.)

Date : 13-04-2023 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Amit Anand Tiwari, A.A.G.
Dr. Joseph Aristotle S., AOR
Ms. Devyani Gupta, Adv.
Ms. Tanvi Anand, Adv.
Ms. Saushriya Havelia, Adv.

For Respondent(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Cs Vaidyanathan, Sr. Adv.
Mr. Vivek Kohli, Sr. Adv.
Mr. Sameer Abhyankar, AOR
Ms. Nishi Sangtani, Adv.
Mrs. Nishi Sangtani, Adv.
Ms. Vani Vandana Chhetri, Adv.
Ms. Sugandha Rathore, Adv.
Ms. Yeshi Rinchhen, Adv.
Mr. Aakash Yadav, Adv.
Mr. Nalin Talwar, Adv.
Mr. Amish Tandon, Adv.

Mr. Ayush Beotra, Adv.
Mr. Harsh, Adv.
Mr. Rahul Kumar, Adv.
Ms. Anushree Kulkarni, Adv.
Mr. Aakash Thakur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 18th April, 2023, as first case
after admission matters.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR